

THE
PARLIAMENTARY DEBATES
(Part II—Proceedings other than Questions and Answers)
OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Monday, 14th September, 1953

*The House met at a Quarter Past
Eight of the Clock*

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-20 A.M.

PAPERS LAID ON THE TABLE

**APPROPRIATION ACCOUNTS (POSTS &
TELEGRAPHS) AND THE AUDIT REPORT**

The Minister of Finance (Shri C. D. Deshmukh): Sir, I beg to lay on the Table a copy of the Appropriation Accounts (Posts and Telegraphs) 1950-51 and the Audit Report 1952, under Article 151(1) of the Constitution. [Placed in Library. See No. IV.O.1(48)].

**REPORTS OF TARIFF COMMISSION ON
CONTINUANCE OF PROTECTION TO WOOD
SCREW INDUSTRY AND TO PLYWOOD AND
TEACHEST INDUSTRY**

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Sir, I beg to lay on the Table a copy of each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

(i) Report of the Tariff Commission on the continuance of protection to the Wood Screw Industry, 1953.

(ii) Ministry of Commerce and Industry Resolution No. 35(1)-T.B./53, dated the 22nd August, 1953.

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(iii) Ministry of Commerce and Industry Notification No. 35(1)-T.B./53, dated the 22nd August, 1953.

(iv) Statement explaining the reasons why a copy each of the papers referred to at (i) to (iii) above could not be laid within the prescribed period. [Placed in Library. See No. IV.R. 103 (3)].

(v) Report of the Tariff Commission on the continuance of protection or assistance to the Plywood and Teache-st Industry.

(vi) Ministry of Commerce and Industry Resolution No. 28(2)-T.B./53, dated the 29th August, 1953.

(vii) Statement explaining the reasons why a copy each of the papers referred to at (v) and (vi) above could not be laid within the prescribed period. [Placed in Library. See No. IV.R. 138(3)].

ELECTION TO COMMITTEE

**COUNCIL OF INDIAN INSTITUTE OF
SCIENCE, BANGALORE**

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg, on behalf of Shri K. D. Malaviya, to move the following:

“That this House do proceed to elect, in such manner as the Speaker may direct, one member to serve on the Council of the Indian Institute of Science, Bangalore, for the unexpired period of the triennium 1951-53